

23

V. Sanyasi -Vrs- UOI

Admission Sl.No.02
O.A. No.260/00767/14

Order dated 11th March, 2015.

CORAM
HON'BLE SHRI A. K. PATNAIK, MEMBER (J)

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During mention hour on the prayer made by Mr. A. Kanungo, learned counsel appearing for the applicant the O.A. is allowed to be withdrawn. He has filed a Memo to this effect. Accordingly, the O.A. is disposed of being withdrawn. Mr. S.K. Ojha, Ld. Panel Counsel appearing for the Respondents/Railways is present and heard.


MEMBER(J)

K.B.